

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

IB-1182/ND/2018

IN THE MATTER OF:
M/s. JV Restaurant Pvt. Ltd.

...PETITIONER

Section
Under Section 10 of IBC

Order delivered on 16.09.2019

Coram:
SHRI. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

Present: Mr. Amarpreet Jaiswal and Mr. Alok Kumar Tripathi, CS
Mr. Gandharv Anand, Advocate for operational-creditor

ORDER

Counsel for both the parties are present. Having heard the submissions made by the parties the matter may be fixed 26th September, 2019 at 2:30 P.M. for arguments.

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(V.K. Subburaj)
Member (T)

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(P.S.N. Prasad)
Member (J)